

1	2	3	4
45.	Low cost TE, Vairag	9.52	June, 1995
46.	TE, Saswad, Pune	15.62	June, 1995
47.	TE, Jejuri, Pune	31.02	June, 1995
48.	TE, Manchar, Pune	33.78	Aug, 1995
49.	TE, Aundh, Pune	10.15	June, 1995
50.	MAX-II, Sillod	30.45	July, 1995
51.	MAX-I, Shirampur	44.79	June, 1995
52.	V/E MAX-I, Shirampur	28.21	June, 1995
53.	TE, Tulzapur	15.85	May, 1995
54.	MAX-I, Porbhani	101.20	March, 1996
55.	ILT, Ambad	8.33	June, 1995
56.	TE, Murud	13.16	Oct, 1995
57.	MAX-II, Beed	31.48	May, 1995
58.	V/E MAX-II, Beed	10.99	Nov, 1995
59.	MAX-II, Kopargaon	30.41	May, 1995
60.	TE, Ahmedpur, Latur	8.20	June, 1995
61.	V/E Ahmedpur,, Latur	8.18	July, 1995
62.	V/E TE Bldg. Kalgaon	60.00	Dec, 1996
63.	TE Bldg. Jawahar, Thane	27.38	May, 1995
64.	TE Cuffe Parade, Bombay	1030.00	Dec, 1996
65.	TE Versova, Bombay	481.00	June, 1996
66.	V/E TE Mazgaon, Bombay	141.00	May, 1995
67.	RLU Thane Panchpakhadi	185.00	June, 1996
68.	RLU, Bhayander	44.00	March, 1995

#### Privatisation of Postal Services

6157. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to privatise some sectors of postal services;

(b) if so, the details of sectors which are likely to be privatised;

(c) whether a new system of delivery of money orders has been devised; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) and (b). There is no proposal at present to privatise any sector of postal services.

(c) and (d). Delivery of Money Order continues to be through the Postmen only. However, a new system of electronic transmission through a network of Very Small Aperture Terminal (VSAT) and satellite channel

has been introduced to speed up transmission and thus ensure speedier delivery of Money Orders. 7 VSAT centres are already operational and 19 more are now being installed. By the end of the current year, 75 such VSAT centres will be installed. The benefit of speedier transmission and delivery of Money Orders will be extended around each VSAT centre by providing modem telephone line link with post offices within a radius of 100 kms.

[Translation]

#### Oil Refineries

6158. SHRI JAGMEET SINGH BRAR :  
DR. CHINTA MOHAN :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have accepted the participation of private sector in setting up of oil refineries;

(b) if so, the details of oil refineries approved by the Government for setting up in the country till March 1995;

(c) the annual production capacity of these refineries;

(d) whether these refineries have been allowed to import crude oil; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (c). Government have approved the setting up of the following refineries in private/joint sector :

Name of the Party/ Refinery	Capacity	Location
1	2	3
1. M/s. Reliance Industries Limited	15 MMTPA	Gujarat
2. M/s. International Petroleum SA (BVI) of Switzerland	5 MMTPA	Gujarat
3. M/s. Ashok Leyland-GOTCO	6 MMTPA	Orissa
4. M/s. Essar Petroleum Ltd.	9 MMTPA	West Coast
5. M/s. Black Gold Refineries Ltd.	2.5 MMTPA	Visakh
6. M/s. Petro Source Energy Company	1.44MMTPA 100% EOU	Karaikal
7. M/s. Jindal Ferro-Alloys	6 MMTPA 100% EOU	Visakh

1	2	3
8. M/s. Tamil Nadu Industrial Development Corporation Ltd. (TIDCO)	2.00 MMTPA 100% EOU	Tuticorin
9. M/s. Aban Lyod Chiles Offshore Ltd., Madras	3.00 MMTPA 100% EOU	Tamil Nadu
10. M/s. Soros Fund Management	6 MMTPA	Haldia
11. M/s. Meplac Udyog	0.5 MMTPA	Gujarat
<b>Joint Venture Refineries</b>		
12. Mangalore Refinery and Petro-Chemicals Ltd. between HPCL and Indian Rayon Indus.	6 MMTPA	Mangalore
13.* Bharat Oman Refineries Ltd. joint venture between BPCL and Oman Oil Co. Ltd.	6 MMTPA	Bina (M.P.)
14.* Hindustan Oman Petroleum Corpn. Ltd. (HOPCL) Refinery joint-venture between HPCL and Oman Oil Co.	6 MMTPA	Deogarh (Maharashtra)

\* In principle approval.

(d) and (e). Import of crude will be governed by the prevailing policy of the Government.

#### Electronic Exchanges in M.P.

6159. KUMARI UMA BHARATI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of electronic telephone exchanges opened during 1994-95;

(b) whether any target was fixed for 1994-95 in that regard;

(c) if so, the details thereof;

(d) the number of exchange out of them that have started functioning; and

(e) the number of old exchanges converted into electronic exchanges during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) 456 electronic telephone exchanges were opened in M.P. Circle during 1993-94.

(b) Yes, Sir.

(c) Target of 250 exchanges was fixed.

(d) 296 exchanges were opened during 1994-95, against the target of 250.

(e) Number of old exchanges converted into electronic exchanges during the last three years is as below :

1992-93	-	427
1993-94	-	75
1994-95	-	20

[English]

#### SC/ST Welfare Schemes in Madhya Pradesh

6160. SHRI SURAJBHANU SOLANKI : Will the Minister of WELFARE be pleased to state :

(a) the targets fixed under the various welfare schemes for Scheduled Castes/Scheduled Tribes in Madhya Pradesh during each of the last three years;

(b) whether the targets have been achieved;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the steps taken to achieve the target?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (e). The releases of central assistance under the various schemes for the welfare of Scheduled Castes and Scheduled Tribes are made on the basis of the performance of the State Governments and the matching budget provisions made by the State Governments in their budget. No specific State-wise targets are fixed under the Central Sector and Centrally Sponsored Scheme meant for the welfare of Scheduled Castes and Scheduled Tribes. However, certain targets are fixed under Point 11 (a) and 11 (b) of the 20-Point Programme regarding the number of Scheduled Caste and Scheduled Tribe families to be economically assisted in each State in a particular year. A Statement on targets and achievements in this regard for the State of Madhya Pradesh is annexed.

#### STATEMENT

##### Point 11 (A) of Twenty Point Programme

Period	Targets (families/ beneficiaries)	Achievements (families/beneficiaries)
1992-93	2,25,000	2,00,000
1993-94	2,03,000	2,26,638
1994-95 (till 31st Jan. 1995)	2,00,713	95,037